HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./53

Dated Shillong the 16th December, 2024

1. It is hereby notified to all concerned that the Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing of urgent matters, if any, during the winter vacation:-

Name of Honourable Judges	Date of Sitting
Hon'ble Mr. Justice W. Diengdoh	27.12.2024
Hon'ble Mr. Justice B. Bhattacharjee	10.01.2025

2. To hear urgent matters from the list and determination of Division Bench, if any, during the vacation, the following Division Bench shall be constituted:-

Name of Honourable Judges	Date of Sitting	
Hon'ble Mr. Justice W. Diengdoh & Hon'ble Mr. Justice	10.01.2025	
B. Bhattacharjee	10.01.2023	

3. During the winter vacation, if it becomes necessary to constitute a Division Bench to hear appeals against judgments/orders passed by the Single Bench of either Hon'ble Mr. Justice W. Diengdoh or Hon'ble Mr. Justice B. Bhattacharjee, the following Division Benches shall be constituted:-

Name of Honourable Judges	Determination	Date of Sitting
Hon'ble Mr. Justice H.S.	Appeals from Single	Date will be fixed as
Thangkhiew & Hon'ble Mr.	Bench of Hon'ble Mr.	per the convenience of
Justice W. Diengdoh	Justice B. Bhattacharjee	the Hon'ble Judges
Hon'ble Mr. Justice H.S.	Appeals from Single	Date will be fixed as
Thangkhiew & Hon'ble Mr.	Bench of Hon'ble Mr.	per the convenience of
Justice B. Bhattacharjee	Justice W. Diengdoh	the Hon'ble Judges

The above Division Benches will hear matters through Video Conferencing.

- 4. The Hon'ble the Chief Justice is further pleased to pass the following orders to be followed during the winter vacation:-
 - (i) The Hon'ble Judge(s) will sit in Single Bench to hear only urgent Civil and Criminal matters;
 - (ii) The Hon'ble Judge(s) will sit in Division Bench to hear only urgent matters from the list and determination of Division Bench;
 - (iii) Only extremely urgent matters which are required to be immediately or promptly dealt with will be received in the Registry during the winter vacation provided they are accompanied by an application giving reasons for urgent posting;
- 5. Further, only on application made before the Registry by the Advocate/Party pleading urgency for listing of a matter, the concerned Registrar/Joint Registrar/ Deputy Registrar, on duty, will inform the concerned Honourable Vacation Judges and upon their Lordships' instructions, the matter will be listed on the date of sitting or any such date, which shall be notified, thereafter.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./53-A

Dated Shillong the 16th December, 2024

Copy to:-

- 1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General / Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.

- 8. All Joint Registrars/ Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 10. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 11. All Court Officers/Court Masters/ Officers in charge of Sections, High Court of Meghalaya for information and necessary action.
- 12 The System Analyst, High Court of Meghalaya, Shillong for uploading on the Official Website.
- 13. Notice Board.
- 14. Office File

JOINT REGISTRAR (LISTING)

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